

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3350

ANSWERED ON:15.12.2005

FDI NORMS FOR AIRPORTS

Adsul Shri Anandrao Vithoba;Vallabbhaneni Shri Balashowry;Verma Shri Ravi Prakash

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has prescribed any FDI norms for the development of Airports;
- (b) if so, whether there is any proposal to relax these norms; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a): Foreign equity participation in development of greenfield airports, in general, is permitted upto 74% under the automatic route and upto 100% through FIPB approval. For the moderisation and restructuring of Delhi and Mumbai airports, FDI to the extent of 49% has been permitted.
- (b) No, Sir.
- (c) Does not arise.